

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 33888 OF 2016
WITH PRAYER FOR INTERIM RELIEF

M/S R.B.T. INDUSTRIES. LTD.

...PETITIONER

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

OFFICE REPORT

The Petition above-mentioned has been filed by Mr. Sarvesh Singh, Advocate on 11.11.2016, against the Judgment and order dated 21.10.2016 passed by the High Court of Judicature at Allahabad in Writ(C) No. 49410 of 2016.

It is submitted that Civil Appeal No. 13371 of 2015 @ SLP(C) No. 33897 of 2014 referred to on Listing Porforma was listed before the Hon'ble Court on 03.11.2015, when the Hon'ble Court was pleased to grant the leave. Copy of the Record of Proceedings dated 03.11.2015 is enclosed for the kind perusal of the Hon'ble Court.

The matters above-mentioned are listed before the Hon'ble court with this Office Report.

Dated this day of 22nd November, 2016.

ASSISTANT REGISTRAR

Copy to : Mr. Sarvesh Singh, Adv.

ASSISTANT REGISTRAR